

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF SWASTIK AQUA LIMITED**  
**RELEVANT PARTICULARS**

1.	Name of corporate debtor	Swastik Aqua Limited
2.	Date of incorporation of corporate debtor	11/06/2004
3.	Authority under which corporate debtor is incorporated / registered	RoC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15543DL2004PLC126891
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot F-64/37, Ground Floor, L/P Village - Katwaria Sarai, New Delhi 110016 Principal Office: Plot No. 24, 25, 26, 27 and 45 Tatisilwai Industrial Area Phase-II Village Chatra, Taluka-Angara, District Ranchi, Jharkhand
6.	Insolvency commencement date in respect of corporate debtor	9 <sup>th</sup> December, 2019
7.	Estimated date of closure of insolvency resolution process	5 <sup>th</sup> June, 2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Pooja Bahry IP Regn. No: IBBI/IPA-003/IP-N00007/2016-2017/10063
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 59/27, Prabhat Road, New Rohtak Road, New Delhi-110005 Email: <a href="mailto:pujabahry@yahoo.com">pujabahry@yahoo.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 59/27, Prabhat Road, New Rohtak Road, New Delhi-110005 Email: <a href="mailto:rp.swastikaqua@gmail.com">rp.swastikaqua@gmail.com</a>
11.	Last date for submission of claims	23 <sup>rd</sup> December 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with the IRP
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable as per information available with the IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at	Web link: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal, New Delhi, Bench-V, has ordered the commencement of a corporate insolvency resolution process of the Swastik Aqua Limited on 9<sup>th</sup> December 2019.

The creditors of Swastik Aqua Limited, are hereby called upon to submit their claims with proof on or before 23<sup>rd</sup> December, 2019 to the interim resolution professional at the address mentioned against entry No.10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-

**Pooja Bahry**

**INTERIM RESOLUTION PROFESSIONAL**

IP Registration No.: IBBI/IPA-003/IP-N00007/2016-2017/10063

59/27, Prabhat Road, New Rohtak Road, New Delhi-110005

Ph: 9811071716

Date and Place: 11<sup>th</sup> December, 2019 at New Delhi

